

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 13th August, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Review Application No. 06/2015 (M.A.No.415/15)	Praveen Patkar Vs Sarla Towers & Ors.	Ms. Swapnil Gupta, Adv.	
2.	Appeal No. 42/2015	Chhattisgarh State Power Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv.	
3.	Appeal No. 43/2015	Surender Singh Tomar Vs Chirman, MPSEIAA & Ors.	Mr. Dharamveer Sharma, Adv.	
FOR HEARING				
4.	Original Application No.33/2015	Shree Krishna Housing Coop. Vs. The Principal Secretary, Housing and Environment & 2 Ors.	Mr. Ram Narayan Shrivastava, Applicant	
5.	Original Application No. 119/2014	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv.	
6.	Original Application No. 16/2015 (CZ) (M.A.No.295/15)	Prem Dhingra Vs. M/s advance medical Science & ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv.	
7.	Original Application No. 143/2014 (CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. For R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (MCB) Mr. Sachin K. Verma, Adv. For R-2 Mr. Om. S. Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
8.	Original Application No. 19/2014 (M.A.197/15) (M.A.290/15)	Fly Ash Bricks Manufacture Welfare Society Vs. State of M.P. &11 Ors.	Mr. Qasim Ali, Adv. Mr. Sanjeev Mishra Adv. Mr. Sachin K. Verma, Adv For R-1 Ms. Parul Bhadoria Adv., Adv. for R-2 Mr. Purushaindra Kaura Adv. Mr. Om. S. Shrivastav Adv. for R-1 Mr. Mohd. Alauddin, Adv. for R-7 Mr. S.S. Chouhan, Mr. Ranjeet Dwivedi	

			Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
9.	Original Application No. 44/2013	Tribunal At Its Own Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv. for R-6 Mr. Vivek Russia, Adv. for R-2 , 5. Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv.	
10.	Original Application No. 124/2014	Ajay Dubey Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. S.S. Chouhan Adv. Mr. Siddhartha Singh Chouhan, Adv.	
11.	Original Application No. 01/2014	Akil Ahmed Vs. Union of India & 5 others	Mr. S.U. Baig, Adv. Mr. P.K. Kaurav, Advocate Mr. M.L. Jaiswal, Learned Sr. Advocate R-3 Mr. Kamlesh Dwivedi, R-4	
12.	Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.232/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
13.	Original Application No. 62/2015 (CZ)	Paryavaran Avam Manav Sanrakshan Samiti Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
14.	Original Application No. 64/2015 (CZ)	Paryavaran Avam Manav Sanrakshan Samiti Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
15.	M.A.No.435/15 M.A.No.436/15 in Original Application No. 313/2014 (CZ)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R-MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv.	
FOR COMPLIANCE				
16.	Original Application No. 311/2014	Girija Singh Vs. State of M.P.& 3 Ors.	Mr. Pratab Narayan Mishra Adv. Mr. Ajay Gupta Adv. For R-4 Ms. Paral Bhadoria Adv. Mr. Sachin K Verma, Adv.	

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